

DIVISION BENCH

P-105

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/239(KB)2022
IA(I.B.C)/454(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS NARENDRA KUMAR AGARWAL
UNDER SECTION	SECTION 95(1)

Appearances via video conference/physically

Ms. Mahuya Ghosh, Adv.] For the Financial Creditor

Ms. Sunita Kabi, Adv.]

Mr. Prasenjit Pal, Adv.] For the Personal Guarantor

Mr. Avirup Chatterjee, Adv.]

Mr. Rishav Das, Adv.]

ORDER

1. Ld. Counsel for the Financial Creditor present. Ld. Counsel for the Personal Guarantor Present.

2. **IA(I.B.C)/454(KB)2024**

i. Ld. Counsel appearing for the Financial Creditor seeks one week's time to file Reply Affidavit to this IA.

ii. At request, time is allowed for the same.

iii. Post this matter on **19.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**